

తెలంగాణ రాజపుతము

THE TELANGANA GAZETTE PART IV-B EXTRAORDINARY PUBLISHED BY AUTHORITY

No. 2] HYDERABAD, FRIDAY, JULY 25, 2025.

TELANGANA ACTS, ORDINANCES AND REGULATIONS Etc.

REGULATIONS Etc.

The following is the authoritative text in English
Language of the Ordinance promulgated by the Governor
on the 24th July, 2025 being published under article

348 (3) of the Constitution of India for general information: TELANGANA ORDINANCE No. 2 OF 2025

Promulgated by the Governor in the Seventy-Sixth Year of the Republic of India.

AN ORDINANCE FURTHER TO AMEND THE

TELANGANA PRIVATE UNIVERSITIES (ESTABLISHMENT AND REGULATION) ACT, 2018.

Whereas, according to section 10 of the Telangana Private Universities (Establishment and Regulation) Act, 2018 (Act No.11 of 2018), if the Government is satisfied

2 TELANGANA GAZETTE EXTRAORDINARY [Part IV-B

that the Sponsoring Body has complied with the conditions of Letter of Intent and on the specific recommendations of the Expert Committee, it shall include the names of the Private Universities in the Schedule with details of the location by way of amendment of the Schedule;

And whereas the Proset Committees have reported

that the Sponsoring Bodies of Amily University and St. Mary's Rehabitation University, have compiled with the conditions of Lattier of Intent and also recommended that the compliance report substantially meets the norms prescribed under the Telangana Physical Universities (Establishment and Regulation Aut, 2016 and requested the Complete of the Complete Complete Complete Complete to Complete Complete Complete Complete Complete to Complete Complete Complete Complete Complete (Interesting the proposal for establishment of said Universities in accordance with the Act and Rules:

And whereas, Government have decided to include the Universities viz. Amity University, Raily Gouldn's International Airport at Mamidjoally (N), Shamahabad (M), Ranga Reddy District, Telangana and St. Mary Rehabalitation University at Deshrukhi Village, Pochampagilly Anadal, Yadadri Bhongir Ostoritt, Telangana in the Schedule by emending the Telangana Private Universities (Establishment and Regulation), Act, 2018, Guitably.

And whereas, it has been decided to give effect the

And whereas, the Legislature of the State is not now in session and the Governor of Telangana is satisfied that circumstances exist which render it necessary for him to take immediate action:

take immediate action;

Now, therefore, in exercise of the powers conferred by clause (1) of Article 213 of the Constitution of India, the Governor hereby promulaates the following Ordinance:

TELANGANA GAZETTE EXTRAORDINARY 3 July 25, 20251

1. (1) This Ordinance may be called the Telangana Private Universities (Establishment and Regulation) (Amendment) Ordinance, 2025.

(2) It shall come into force with immediate effect. 2. In the Telangana Private Universities (Establishment

and Regulation) Act, 2018, in section 3, in the Schedule thereunder, the following entries shall be added after SI. No.10, namely:-

(1)	(2)	(3)	(4)
*11	Amity University. Rajiv Gandhi International Airport at Mamidipally (V). Shamshabad (M). Ranga Reddy District, Telangana.	Education Foundation.	Registration No. 8/16683 of 1988, dated. 14.05.1998 registered as a Society under the Societies Registration Act, 1850.
12	St. Mary's Rehabilitation University at Deshmukhi Village, Pochampally Mandal, Yadadri Bhongir District, Telangana.	Society, High Court Colony,	Registration No.6624/1996, dated 13.12.1996 registered as a Society under the Societies Registration Act, 1860.*

JISHNU DEV VARMA. Governor of Telangana.

RENDLA THIRUPATHI. Secretary to Government. Legal Affairs, Legislative Affairs & Justice, Law Department